

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 14112/2024

RAJASTHAN HIGH COURT & ANR.

Appellant(s)

VERSUS

RAJAT YADAV & ORS.

Respondent(s)

(With IA No. 189643/2024 - INTERVENTION/IMPLEADMENT, IA No. 171876/2024 - INTERVENTION/IMPLEADMENT, IA No. 170230/2024 - INTERVENTION/IMPLEADMENT, IA No. 123583/2024 - INTERVENTION/IMPLEADMENT, IA No. 111913/2024 - INTERVENTION/IMPLEADMENT, IA No. 14500/2025 - INTERVENTION/IMPLEADMENT, IA No. 211232/2024 - INTERVENTION/IMPLEADMENT, IA No. 200716/2024 - INTERVENTION/IMPLEADMENT and IA No. 196885/2024 - INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 3957-4009/2025 (XV)

(With IA No. 58331/2025 - EXEMPTION FROM FILING O.T. and IA No. 58328/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 13-08-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Nidhesh Gupta, Sr. Adv.
Mr. Mukul Kumar, AOR

Mr. Kartik Seth, Adv.
Ms. Aditi Mishra, Adv.
Mr. Raghav Sharma, Adv.
Mr. K M Abish, Adv.
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M/s Chambers Of Kartik Seth, AOR

For Respondent(s) : Mr. Avinash Sharma, AOR
Ms. Akanksha Kapoor, Adv.
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Mr. Jayender S. Chandail, Adv.
Mr. Gaurav Kumar, Adv.

Dr. K.S. Chauhan, Sr. Adv.
Mr. P.S. Teji, Sr. Adv.

Mr. Ajit Kumar Ekka, AOR
Mr. Abhishek Chauhan, Adv.
Mr. S. P. Singh, Adv.
Mr. S.P. Singh, Adv.
Mr. Ravi Prakash, Adv.
Mr. R.s.m. Kalky, Adv.
Mr. Ravi Shakar Singh, Adv.
Mr. Ravi Shankar Singh, Adv.

Mr. Himanshu Jain, Adv.
Mr. Sandeep Malik, Adv.
Mr. Satpal, Adv.
Mr. Bhim Kishore, Adv.
Mr. Ajit Kumar, Adv.
Ms. Anu, Adv.
Mr. Ajay Kumar Singh Yadav, Adv.
Mr. Amit, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. Arguments concluded.
2. Judgment is reserved.
3. Written notes may be filed by the parties within seven days.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)